

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 123
(IB)-324(PB)/2020

IN THE MATTER OF:

Yes Bank Ltd	...	Applicant/Petitioner
Vs		
Niryat Sam Apparels (India) Pvt Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 20.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Anush Raajan, Ms. Mansi Gupta, Advs.
For the Respondent	: Mr. Jeevesh Nagrath, Mr. Chandan Dutta, Advocates

ORDER

List on 10.02.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

20.01.2021
Deepak Kumar